

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 20.03.2019 (WEDNESDAY)**

**Court – III**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 686 of 2018	Amanpreet Singh Bawa Vs Kandla International Container Terminal Pvt Ltd	Ashim Vachher	Varun Singh-R1 Devnidhi Arya-RP
2.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan Anant A. Pavgi
3.	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	Rajesh Kumar Gautam-R1 Vikram Hegde-R2
4.	Comp. App. (AT) (Ins) No. 32 of 2019	T. Johnson Vs. Phoenix ARC Pvt. Ltd.	Pushkar Sood	Suresh Dobhal

**For Hearing**

5.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. <b>With</b>	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
6.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
7.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal <b>With</b>	Nitin Mittal	Suresh Prasad
8.	Comp. App. (AT)No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	Suresh Prasad

**After the above**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**

**For Orders**

1.	Restoration Application No. 05 of 2019 in Comp. App. (AT) (Ins) No. 160 of 2019	Cholamandalam Investment & Finance Company Ltd. Vs. R. Venkatakrisnan	Avinash Kumar	
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02.00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. AnkitaPratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi

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